

(b) if so, the details thereof during the last three years;

(c) whether there is any proposal under consideration of the Government to encourage the applicants for setting up of sugar mills in the backward areas; and

(d) if so, the details thereof?

THE MINISTER OF FOOD AND MINISTER OF CIVIL SUPPLIES, CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION (SHRI DEVENDRA PRASAD YADAV) : (a) to (d). The Government announced an Incentive Scheme on 10th March, 1993 for setting up of new sugar factories and expansion projects licensed/to be licensed during the period 7.9.90 to 31.3.94. The incentives are in the form of higher free-sale quota subject to the fulfilment of various conditions stipulated in the Incentive Scheme. Incentives have been given to 27 New Sugar factories during the last three years. The Incentive Scheme is applicable mainly to sugar units set up/expanded with a capacity of 2500 TCD. The Scheme also covers the sugar factories established with a minimum capacity of 1750 TCD in the areas decalred as industrially backward by the Government of India Ministry of Industry

#### Production of Sugar

\*235. SHRI PRAMOD MAHAJAN :  
DR. LAXMINARAYAN PANDEY

Will the Minister of FOOD be pleased to state

(a) the total production of sugar in the country during 1994-95 and 1995-96.State-wise;

(b) the quantity of sugar stored as reserves for domestic use during the above period, year-wise;

(c) the quantity of sugar exported out of the total reserved stock during the above period, year-wise;

(d) the quantity of sugar stock with the sugar mills at the end of June 1996; and

(e) the expected production and consumption of sugar during the current year?

THE MINISTER OF FOOD AND MINISTER OF CIVIL SUPPLIES, CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION (SHRI DEVENDRA PRASAD YADAV) : (a) A statement showing State-wise production of sugar during the whole season 1994-95 and 1995-96 upto 22nd June, 1996 is enclosed

(b) the entire quantity of sugar produced is released as per the authorisation issued by the Directorate of Sugar and is, therefore, available for domestic use, if deemed necessary.

(c) During 1994-95 and 1995-96, ten lakh tonnes of sugar have been notified for commercial export. Against this, as per the information received from the exporting agency ISGIEIC, 9.11 lakh tonnes have been contracted

for purposes of export. The quantity shipped out upto 11.7.1996 was 5.94 lakh tonnes.

(d) The sugar factories held 115.39 lakh tonnes (Prov.) of sugar as on 22.6.1996.

(e) The production of sugar in the sugar season 1st October, 1995 to 30th September, 1996 is expected to be about 162 lakh tonnes. Against this, the sugar released by way of levy and offtake of freesale sugar in the market accounted for 92.63 lakh tonnes between 1st October, 1995 and 22nd June, 1996. The indicative additional requirement of sugar for the period upto the close of the sugar season i.e. 30th September, 1996 would work out to be 33.46 lakh tonnes. In total therefore, the consumption during the sugar season 1995-96 would work out to about 130.00 lakh tonnes.

#### STATEMENT

Statewise production of sugar during the whole season 1994-95 and 1995-96 (upto 22nd June, 1996)

(lakh tonnes)

State	1994-95	1995-96 upto 22.6.96
Punjab	3.19	6.31
Haryana	3.43	4.52
Rajasthan	0.18	0.31
Uttar Pradesh	36.09	43.17
Madhya Pradesh	0.70	1.29
Gujarat	7.59	11.26
Maharashtra	50.25	53.03
Bihar	3.94	3.78
Assam	0.07	0.07
Orissa	0.44	0.82
West Bengal	0.07	0.08
Nagaland	0.01	0.01
Andhra Pradesh	8.74	8.58
Karnataka	12.25	12.01
Tamil Nadu	18.59	13.12
Pondicherry	0.62	0.54
Kerala	0.11	0.11
Goa	0.16	0.19
All India	146.43	159.20

[English]

#### Impact of Economic Reforms Programme

\*236. SHRI BIR SINGH MAHATO Will the Minister of CIVIL AVIATION be pleased to state

(a) whether there has been visible improvement in airport infrastructure and services since the introduction of the economic reform programmes; and

(b) if so, the details thereof?